

BUSINESS ADVISORY COMMITTEE

(Fifteenth Lok Sabha)

FIFTY-FIRST REPORT

(Presented on 27.8.2013)

The Business Advisory Committee held a sitting on Monday, the 26th August, 2013.

2. The Committee recommend the allocation of time to the following items of business as shown against each:-

- | | |
|---|-------------|
| (1) Consideration of amendments made by Rajya Sabha in the Wakf (Amendment) Bill, 2010, as passed by Lok Sabha and as reported by Select Committee of Rajya Sabha | 1 hour |
| (2) The Citizenship (Amendment) Bill, 2013, as passed by Rajya Sabha.
<i>(Consideration and passing)</i> | 1 hour |
| (3) The National Waterway (Lakhipur Banga Stretch of the Barak River) Bill, 2013, as passed by Rajya Sabha.
<i>(Consideration and passing)</i> | 1 hour |
| (4) The Registration of Births and Deaths (Amendment) Bill, 2013, as passed by Rajya Sabha.
<i>(Consideration and passing)</i> | 1 hour |
| (5) The Parliament (Prevention of Disqualification) Amendment Bill, 2013, after it is passed by Rajya Sabha.
<i>(Consideration and passing)</i> | 1/2 an hour |

Contd...2/-

- (6) Consideration of motion for modification of notification no. G.S.R. 795(E), dated 19.10.2012 made under the Foreign Exchange Management Act, 1999 and laid on the Table of Lok Sabha on 30.11.2012, given notice(s) by Shri Gurudas Dasgupta, M.P. and Shri Yashwant Sinha, M.P.] 3 hours

3. The Committee also recommend that Private Members' Business fixed for 30th August, 2013 be dispensed with.

NEW DELHI;
26th August, 2013
Bhadra 4, 1935 (Saka)

MEIRA KUMAR (Smt.)
Chairperson,
Business Advisory Committee.